

THE HIGH COURT OF ORISSA: CUTTACK

ORDER

No. 7673 / Dated: 08.05.2026
XXIX-2/2026

Sub: Designation of officer of the Court to endorse the practice certificates of the practising advocates of the High Court of Orissa appearing for the Odisha Judicial Service Examination-reg.

In accordance with Clause (vii) of sub-rule (2) of Rule-19 of the OSJS & OJS Rules, 2007, the Court are pleased to designate the Registrar (Judicial), High Court of Orissa, Cuttack to endorse the practice certificates of the candidates practising before the High Court, issued by an Advocate who has a minimum standing of 10 years in the High Court, for the purpose of applying for Odisha Judicial Service Examination, on verification of necessary supporting documents.

This order shall come into effect forthwith.

By Order of the Court

Lath
8.5.2026

(Dr. Bhagyalaxmi Rath)
Registrar General

Memo No. 7674 (30)/ Date: 08.05.2026

Copy forwarded to the:

1. All Officers of the Court
2. Secretary, Orissa High Court Bar Association, Cuttack
3. Registrar (Judicial), High Court of Orissa, Cuttack
4. Secretary, O.P.S.C., Cuttack
5. Central Project Coordinator of the Court to upload the above order in the website of the Court

for information and necessary action.

08/05/26

Special Officer (Admn.)

Copy to the Court's Notice Board